

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

Subject: Unfurling/hoisting of National Flag in the Subordinate Courts on the Republic Day.

ORDER

No: 52 of 2022/RG

Dated: 20.01.2022

In continuation to the High Court order No. 677 of 2021/RG dated 11.08.2021, it is hereby ordered that the unfurling/hoisting of National Flag on the occasion of Republic Day, on 26th January, 2022 (Wednesday) in the Subordinate Courts shall be held after strict compliance of all Covid-19 related SOPs issued recently by the Government of India and the Government of UTs of Jammu & Kashmir and Ladakh.

By Order.

**(Sanjeev Gupta)
Registrar General**

Dated: 20.01.2022

No: 766-94/RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh.
4. Director, J&K Judicial Academy, Jammu,
5. Member Secretary, J&K Legal Services Authority, Jammu
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar
..... for information.
7. All Principal District & Sessions Judges of UTs of J&K and Ladakh for information and necessary compliance.
8. CPC-eCourts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
10. Office file.

Registrar General